

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 718-JK (LD ) of 2022**  
**DATED:- 15 - 02 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

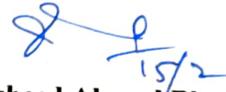
Secretary to Government

Dated:- 15 - 02 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Principal Secretary to Government, Revenue Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No.718-JK(LD) of 2021 dated 15.02.2022**

<b>S.No</b>	<b>Title of the case</b>	<b>OIC</b>
1	WP(C) No.---/2021 Mohd Ashraf & Ors VS UT of J&K and Ors	<b>Harbans Lal Sharma, Collector Land Acuisiton, ADC</b>
2	WP(C) No.---/2021 Ghulam Mohi Ud Din & Ors Vs UT of J&K and ors	<b>Zaheer Abass Bhat KAS, Collector Land, Collector land Acquisition SDM Banihal</b>
3	WP(C) No.---/2021, CM No. No.--/2021	
4	WP(C) No.---/2021 Inhabitants of Village Ind Tehsil Gool Vs UT of J&K and Ors	<b>Gayas ul Haq KAS, Collector Land Acq. SDM Gool</b>
5	WP(C) No.---/2021, CM No. ---/2021 titled Inhabitants of Village Khanora Bangam Tethar vs UT of J&k and Ors	<b>Javaid Ahmed Sheikh, KAS, Tehsildar Banihal</b>
6	WP(C) No.---/2021 titled Bashir Ahmed and Or Vs UT of J&K and Ors	<b>Ramban Chalotra, Tehsildar Rajgarh</b>

  
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